

# High Court of Jammu and Kashmir at Srinagar

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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## NOTIFICATION

No: 321 Dated: 23/5/2017

It is hereby notified that the below mentioned applicants/Advocates have surrendered their certificates of enrolment and same have been kept in abeyance /suspended from the dates shown against each:

S.No	Name S/Shri	Date of Surrender	Enrollment No.
1.	Reagan Singh S/O Hari Om Thakur R/O H.No.198(A), Naseeb Nagar, Janipur, Jammu	16.02.2017	JK-618/10 Dt.05.06.10
2	Rajesh Bharti S/O K.L. Bharti R/O H.No.106, Lane 2/2, Block-B, Roop Nagar (Enclave), Jammu	28.02.2016	JK-879/10 Dt. 27.09.10
3	Vipin Kumar S/O Mangat Ram R/O Dhangri, Teh.&Distt. Rajouri, Jammu	28.02.2016	No.51/08 Dt.15.02.08
4	Sumit Kotwal S/O Diwan Raj Kotwal R/O H.No.72, Sector No.4, Lower Roop Nagar, Sharika Vihar, Jammu	06.03.2017	JK-222/12 Dt.1.09.2012
5	Salfia Jan D/O Mohammd Ramzan Thakur R/o Shuja House, Hussain Abad near General Bus Stand, Anantnag.	24.03.2017	JK-1301/11 Dt.16.06.11
6	Joginder Singh S/O Lachman Sigh R/O H.No.24, Sec.10, Nanak Nagar, Jammu	28.04.2017	S.No.879/99 Dt.21.09.89
7	Ajaz Ahmad Monga S/O Abdul Aziz Monga R/O Zaham Pora, Teh. Boniyar, Distt. Baramulla	09.05.2017	JK-231/09 Dt.17.07.09
8	Zahoor Ahmad Wani S/O Gh. Ahmad Wani R/O Dharam Bugh, Kralpora, Chadoora, Budgam	15.05.2017	No.04/09 Dt.10.02.09

By Order.

(Mohammad Yasin Beigh)  
Joint Registrar(Admn)

No: 5447-99/2P

Dated: 23/5/2017

Copy to the: -

- 1-2). Registrar Judicial, High Court Wing Jammu / Srinagar.
3. All Principal District & Sessions Judges.
4. Secretary, Bar Council of India, New Delhi
5. President Bar Association
6. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
7. Incharge NIC High Court of Jammu & Kashmir, Srinagar for uploading the same notification on official High Court website.
8. Mr. \_\_\_\_\_

.....for information

Joint Registrar(Admn)